

(u)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH:
JAIPUR.

O.A. No. 17/1997

Date of order: 15.1.1997

Lehru Lal S/o Shri Ram Lal Jat,
aged about 40, resident of SingesarKhurd,
Belmagra, Daily Wages Chowkidar, in the
office of DDG, G.S.I.Jhulana Doongri,
Jaipur.

: Applicant

Versus

1. Union of India through Secretary,
Ministry of Mines, Government of India,
New Delhi.
2. The Director General,
Geological Survey of India,
27, J.L.Road, Calcutta.
3. Deputy Director General,
Geological Survey of India,
Jhulana Doongri Office Complex,
Jaipur.

: Respondents

Mr. Kunal Rawat, counsel for the applicant

CORAM:

HON'BLE SHRI RAVI PRAKASH, MEMBER (JUDICIAL)

O R D E R

(PER HON'BLE SHRI RAVI PRAKASH, MEMBER (JUDICIAL))

This application has been filed under Section 19 of the Administrative Tribunal's Act, 1985 by the applicant Shri Lehru Lal who is said to have been first appointed on the post of Field Collie by the Unit Incharge of G.S.I. Camp, Sindesar, Tehsil Belmagra, a unit of respondent No.3 in the year 1977-78. It is averred that the applicant has been continuously working in different capacities with the respondents department for over 18-19 years and at present is also working at Belmagra.

(5)

2. Relmagra is in Udaipur District. Rule 6 of the Central Administrative Tribunal (Procedure) Rules, 1987 provides where shall an application be filed by an applicant with the Registrar of the Bench within whose jurisdiction:

- "i) the applicant is posted for the time being,
or
- ii) the cause of action, wholly or in part,
has been arisen ..."

Consequently, as is apparent from the facts alleged by the applicant in his OA the applicant is working at Relmagra which is in Udaipur district. As per Schedule of Jurisdiction demarcated for the Bench, Udaipur district it falls under the jurisdiction of Jodhpur Bench. This OA, therefore, be returned to the applicant for presentation before the appropriate bench. Necessary pleadings be returned to the applicant as per rules within a week.

3. The O.A. is disposed of accordingly.



(RATAN PRAKASH)
MEMBER (J)